

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 241 OF 2016 &
IA NO. 361 OF 2016**

Dated : 29th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

**Adani Power Maharashtra Ltd.
Vs.**

...Appellant(s)

Maharashtra Electricity Regulatory Commission &Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr.Sandeep Sen, Sr. Adv.
Ms. Poonam Verma
Ms. Abiha Zaidi
Mr. Tarul Shamr

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti for R.1

Ms. Deepa Chawan
Mr. Kiran Gandhi
Ms. Ramani Taneja for R.2

Mr. M.G. Ramachandran
Mr. Ranjitha Ramachandran
Ms. Anushree Bardhan for R.3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **14.01.2019.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Ts/kt